PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 16/HDB/2016	
COMPANY PETITION/APPLICATION NO.	CP No. 16/2008	
NAME OF THE COMPANY	X Calibre Knives Pvt Ltd	
NAME OF THE PETITIONER(S)	B Venkateswara Rao & Others	
NAME OF THE RESPONDENT(S)	X Calibra Knives Pvt Ltd & (09) Others	
UNDER SECTION	397/398	

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
ADVOCATE	9948352066	8

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
(C. Sindhu remeri R& (R8)	Aberela	99480424	V. ulcallo

Heard Mr.K.V.Sivaprasad, learned counsel for the petitioner and Mr.V.Venkatrao, learned counsel for the respondent.

Both the counsels requested time. Post the case on 03.11.2017.

Sd/-Member (Technical)

Member (Judicial)